

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, HON'BLE MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 02.07.2024 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO	IA (IBC)/1491/2023, IA (IBC)/540/2023, IA (IBC)/209/2024, IA (IBC)/636/2024, IA (IBC)/1159/2024 in CP(IB) No.666/7/HDB/2018
NAME OF THE COMPANY	Splendid Metal Products Ltd
NAME OF THE PETITIONER(S)	Punjab National Bank
NAME OF THE RESPONDENT(S)	Splendid Metal Products Ltd
UNDER SECTION	7 of IBC

ORDER

IA (IBC)/1159/2024

Present: Ld. Counsel Ms. Akanksha Nehra for the Applicant.

Ld. Counsel Mr. T. Ravi Chandran for the Respondent.

Written submissions have been e-filed. Let physical copy of the written submissions be filed. **Matter is adjourned to 08.07.2024.**

IA (IBC)/1491/2023

Present: Ld. Counsels Ms. Akanksha Nehra & Mr. Vikram C Puttapaga for the Applicant.

Ld. Counsel Mr. T. Ravi Chandran for the Respondent.

Mr. Srikanth Machiraju representing the Bank of Baroda.

Let Vakalat as well as Counter be filed. **Matter is adjourned to 08.07.2024.**

IA(IBC)/540/2023

Present: Ld. Counsel Ms. Aakansha Agarwal along with Ld. Counsel Mr. Vikram C Puttapaga for the Applicant.

Ld. Counsel Mr. T. Ravichandran for the Respondent.

Matter is adjourned to 08.07.2024.

Contd...

(2)

IA(IBC)/209/2024

Present: Ld. Counsel Mr. T. Ravi Chandran for the Applicant.
Ld. Counsel Ms. Akanksha Nehra, Ld. Counsel Mr. Vikram C
Puttapaga, for the Respondent.

Matter is adjourned to 08.07.2024.

IA(IBC)/636/2024

Present: Ld. Counsel Mr. T. Ravi Chandran for the Applicant.
Ld. Counsel Ms. Akanksha Nehra, Ld. Counsel Mr. Vikram C
Puttapaga for the Respondent.

Matter is adjourned to 08.07.2024.

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)